

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INNOVIUM INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	INNOVIUM INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	19/08/2016
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, MINISTRY OF CORPORATE AFFAIRS
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2016FTC095858
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	INNOVENT SPACES, FLOOR-4 GA-O-09, SURVEY NO.293/154/172, OUTER RING ROAD, KADUBEESANAHALLI, BANGALORE-560103, KARNATAKA, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 TH MARCH 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21 ST CROSS, 7TH MAIN, N S. PALYA, BTM 2 ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL 080 79634233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	16 TH APRIL 2023

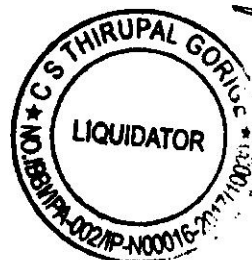
Notice is hereby given that Innovium India Private Limited has commenced voluntary liquidation on 17th March 2023.

The stakeholders of Innovium India Private Limited are hereby called upon to submit a proof of their claims, on or before 16th April 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 18/03/2023
Place: Bangalore




Thirupal Gorige
Liquidator